



File No. 10/3/2018-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 26th April 2018

ORDER

With the approval of Hon'ble President 39 matters as per Annexure 'A' are hereby transferred from Principal Bench to Court No. IV at New Delhi with immediate effect.

The aforementioned matters shall be listed, accordingly.


(Shiv Ram Bairwa)
Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal
2. Hon'ble Members, National Company Law Tribunal, New Delhi.
3. Secretary, National Company Law Tribunal, New Delhi.
4. Bench Officers of National Company Law Tribunal, New Delhi
5. NCLT web site/ Notice Board.

NATIONAL COMPANY LAW TRIBUNAL

Principal Bench

S.No	CP/CA No.	Section	Name of Parties	Status
1	Appeal No. 130/252/PB/2018	252	Landmark Sez City Planner Pvt. Ltd Vs. Roc	01.05.2018
2	Appeal No. 131/252/PB/2018	252(3)	Fantasy Exim Pvt. Ltd Vs. Roc	01.05.2018
3	Appeal No. 169/252/PB/2018	252	Guru Kirpa Print-N-Pack Pvt Ltd	01.05.2018
4	Appeal No. 38/252/2018	252	Origin Entertainment Ltd. Vs. ROC	01.05.2018
5	Appeal No. 174/252/PB/2018	252	Roda Engineering Pvt. Ltd. Vs. ROC	01.05.2018
6	Appeal No. 213/2017	252(1)	Pr. Commissioner of Income Tax, Delhi-6 Vs. ROC (New Ways Steel Pvt. Ltd)	02.05.2018
7	Appeal No. 246/2017	252(1)	Pr. Commissioner of Income Tax, Delhi -6 Vs. ROC Delhi. Respondent -1 Devender Kumar Sharma (M/s. MCS Exim Pvt. Ltd.	02.05.2018
8	Appeal No. 247/2017	252(1)	Pr. Commissioner of Income Tax, Delhi -6 Vs. ROC Delhi. Respondent -1 Ms. Monika Sharma (M/s. Mbizsun Logistics Pvt. Ltd.	02.05.2018
9	Appeal No. 248/2017	252(1)	Pr. Commissioner of Income Tax, Delhi -6 Vs. ROC Delhi. Respondent -1 Sh. Ram Prakash Aggarwal (M/s. Mega Lube India Technology	02.05.2018
10	Appeal No. 249/2017	252(1)	Pr. Commissioner of Income Tax, Delhi -6 Vs. ROC Delhi. Respondent -1 Sh. Shadab Alam (M/s. Medof Intergrated Services pvt. Ltd.	02.05.2018
11	Appeal No. 274/2017	252	Pr. Commissioner of Income Tax, Delhi- 8 Vs. ROC, In the Matter of: M/s. Nevasa Apparels Pvt. Ltd.	02.05.2018
12	Appeal No. 275/2017	252	Pr. Commissioner of Income Tax, Delhi- 8 Vs. ROC, In the Matter of: M/s. Shree Bhagwan Electricals Pvt. Ltd.	02.05.2018
13	Appeal No. 276/2017	252	Pr. Commissioner of Income Tax, Delhi- 8 Vs. ROC, In the Matter of: M/s. M. K Agri International Ltd.	02.05.2018
14	Appeal No. 149/2017	252	Mantra Procesors Pvt. Ltd Vs. ROC	02.05.2018

15	Appeal No. 61/252/PB/2018	252	M/s. ISS Infrastructure Pvt. Ltd Vs. ROC	02.05.2018
16	Appeal No. 62/252/PB/2018	252	M/s. ISS Goldenb Goa Developers Pvt. Ltd Vs. ROC	02.05.2018
17	(IB)-235(PB)/2018	U/s. 9 of (IBC)	M/s. Bhayana Builders Pvt. Ltd Vs. M/s. Era Infra Engineering Pvt. Ltd.	02.05.2018
18	Appeal No. 238/2017	252(3)	JJS Construction Pvt Ltd Vs. ROC	03.05.2018
19	Appeal No. 169/2017	252(3)	M/s. Foresight Metal Pvt Ltd Vs. ROC	04.05.2018
20	Appeal No. 199/252/PB/2018	252	Akshaj Properties Pvt. Ltd Vs. Roc	10.05.2018
21	Appeal No. 20/252/PB/2018	252(1)	Chadha Developers &v Promoters Pvt. Ltd Vs. Roc	15.05.2018
22	Appeal No. 254/252/PB/2018	252	M/s. Spacepaln Exhibits Pvt. Ltd Vs. ROC	17.05.2018
23	Appeal No. 255/252/PB/2018	252(3)	Sidhu Sister Developers Pvt. Ltd Vs. ROC	17.05.2018
24	Appeal No. 224/252/PB/2018	252(1)	Scoat Performance Coating Pvt. Ltd Vs. ROC	21.05.2018
25	Appeal No. 279/252/PB/2018	252	Russi Fisheries Pvt. Ltd Vs. ROC	22.05.2018
26	Appeal No. 280/252/PB/2018	252	M/s. Human Settlement Techocrafts & Contractors Pvt. Ltd Vs. ROC	22.05.2018
27	Appeal No. 281/252/PB/2018	252	Khera Buildcon Pvt. Ltd Vs. ROC	22.05.2018
28	Appeal No. 282/252/PB/2018	252	Express Accessories Pvt. Ltd. Vs. ROC	22.05.2018
29	Appeal No. 308/252/PB/2018	252(3)	Space Zone Pvt. Ltd Vs. ROC	23.05.2018
30	Appeal No. 309/252/PB/2018	252(3)	Real Capital Residency Pvt. Ltd. Vs. ROC	23.05.2018
31	Appeal No. 310/252/PB/2018	252	Unicom Techlabs Pvt. Ltd Vs. ROC	23.05.2018
32	Appeal No. 311/252/PB/2018	252(3)	Technicool Marketing Pvt. Ltd. Vs. ROC	23.05.2018
33	Appeal No. 312/252/PB/2018	252	Excellent Garments Pvt. Ltd Vs. ROC	23.05.2018
34	Appeal No. 313/252/PB/2018	252	KAC Casting Ltd Vs. ROC	23.05.2018
35	Appeal No. 296/252/PB/2018	252	Dynamic Finvest Services Pvt. Ltd. Vs. ROC	24.05.2018
36	Appeal No. 297/252/PB/2018	252	3D Design And Technologic Pvt. Ltd & Ors. Vs. ROC	24.05.2018

37	Appeal No. 298/252/PB/2018	252	Shorewala Credit & Housing Pvt. Ltd Vs. ROC	24.05.2018
38	Appeal No. 299/252/PB/2018	252	Evenquest Marketing India Pvt. Ltd Vs. ROC	24.05.2018
39	Appeal No. 300/252/PB/2018	252	Karm Chand Estates Pvt. Ltd. Vs. ROC	24.05.2018

